

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/ (IB)/2017  
NAME OF THE PETITIONER(S) : MSC MEDITERRANEAN SHIPPING CO.  
NAME OF THE RESPONDENT(S) : OREN HYDROCARBONS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Name - B. Balachander.



- 98415-89809

Akshay  
for M/s. R.P. Dharmaswamy  
Mob: 9619185875

Respondent



**ORDER**

Counsel for both the parties present. The Counsel for the petitioner undertakes to serve copies pertaining to the Petition to the other side today itself. At the request of counsel for the petitioner, time is enlarged. Put up on 14.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

